

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**ORDER**

In partial modification of this office order No.DR.(Spl.Judges)/RACC/Gaz./2023/23504C-23566C dated 21<sup>st</sup> December, 2023, Sh. Amitabh Rawat, Special Judge (PC Act) (CBI)-14, RACC, New Delhi, shall be **on duty on 13.01.2024 (Second Saturday)** for performing urgent misc. work like remand work, issuance of search warrants etc. in place of Shri Bhupinder Singh, Special Judge (PC Act)(CBI)-06, Rouse Avenue Court Complex, New Delhi.



*Bhander*

**(ANJU BAJAJ CHANDNA)**

Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

Dated, Delhi the 08.01.2024

No.D.R.(Spl.Judges)/RACC/Gaz./2024/859C-877C

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded for information and necessary action to :-

1. The Officers concerned.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

*Bhander*

Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.